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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, DELHI.

Regn. No. O.A. 230/86.

10th December, 1986.

Shri Anjan Ghosh

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Applicant.

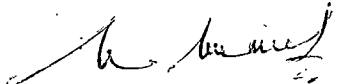
V/s.

State of J&K etc.

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Respondents.

Applicant through Counsel Shri Irshad Ahmad.
The Counsel says that the relief prayed for in the
petition has already been granted by the respondents
and he does not want to pursue it any further. The
petition is accordingly dismissed as withdrawn.



(Kaushal Kumar)
Member
10.12.86.



(K. Madhava Reddy)
Chairman
10.12.86.